

**MESSAGE FROM LOK SABHA (Contd.)**

**The Metro Railways (Amendment) Bill, 2009**

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :-

“In accordance with the provisions of rule 96 of the Rules of Procedures and Conduct of Business in Lok Sabha, I am directed to enclose the Metro Railways (Amendment) Bill, 2009, as passed by Lok Sabha at its sitting held on the 6th August, 2009.

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN : Now, we will take up clarifications on the statement made by the Minister regarding import of raw and white/refine sugar. Shri Santosh Bagrodia.

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**CLARIFICATION ON THE STATEMENT BY MINISTER**

**Import of Raw and White/Refined Sugar**

SHRI SANTOSH BAGRODIA (Rajasthan) : Mr. Deputy Chairman, Sir, the hon. Minister ...*(Interruptions)*...

SHRI S.S. AHLUWALIA (Jharkhand) : Sir, when are we taking up the Short Duration Discussion on education?

MR. DEPUTY CHAIRMAN : We will take it after this...

SHRI S.S. AHLUWALIA : We can have it tomorrow.

MR. DEPUTY CHAIRMAN : Mr. Ahluwalia, it was made very clear yesterday ...*(Interruptions)*

SHRI SANTOSH BAGRODIA : Let us finish this first...*(Interruptions)*...

SHRI S.S. AHLUWALIA : There should be no problem tomorrow. We have only the Metro Railways Bill. The Rubber Bill is not coming...

MR. DEPUTY CHAIRMAN : Please listen to me. Tomorrow, we have to take up all the pending Zero Hour Mentions because since the last two or three days, we have been having Calling Attention Motions. So, the whole of the morning will go for this. Of course, a decision has to be taken by the Chairman whether the Private Members' Bill has to be dispensed with or not. Then, we have the Metro Railways Bill, and we also have the farewell speech for some of the Members who are retiring. Then, our usual valedictory remarks and the singing of Vande mataram. So, time has to be fixed...*(Interruptions)*...